

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:666

ANSWERED ON:24.11.2006

INVESTIGATION AGAINST DDA OFFICIALS

Khaira Shri Chandrakant Bhaurao;Patel Shri Jivabhai Ambalal

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it has come to the notice of the Government that several officials of Delhi Development Authority (DDA) are property dealers and they take commission for getting work related to DDA done;
- (b) if so, the whether the Government has conducted any inquiry in the matter;
- (c) if so, the outcome thereof; and
- (d) the action taken against the officials found guilty?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a): The Delhi Development Authority (DDA) has reported that they have received a complaint alleging that two of its officials are carrying out property dealing activities.

(b)to(d): DDA has further reported inquiry into the complaint is being conducted.